

(b) if so, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) A Radio Telephone Circuit between Delhi and Srinagar has been in operation since June 1961. This circuit forms a part of Trunk Telephone network and is utilized for extending calls from Srinagar to the rest of India.

(b) Does not arise in view of (a) above.

EXTRA DEPARTMENTAL POSTAL EMPLOYEES

*75. SHRI GOVINDAN NAIR: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the total number of the Extra Departmental Postal Employees in each State;

(b) what are the recommendations of the Committee appointed to look into their working conditions; and

(c) whether all the recommendations have been implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) A statement showing the number of Extra Departmental Postal employees in each Postal Circle is placed on the Table of the Rajya Sabha. [See Appendix XXXIX, Annexure No. 6.]

(b) A statement showing the recommendations of the Committee is placed on the Table of the Rajya Sabha. [See Appendix XXXIX, Annexure No. 7.]

(c) No.

INTERRUPTION OF CONSTRUCTION WORK BETWEEN RANCHI AND BONDAMUNDA

*76. SHRI SURJIT SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the construction work on broad gauge line between Ranchi and Bondamunda was interrupted by the local people from the 12th May to the 22nd May, 1962 because of non-payment of compensation of land to them; and

(b) if so, whether the labourers engaged for the work were driven out by these people?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) and (b) Yes, Sir.

TRIPARTITE CORPORATIONS FOR STATE ROAD TRANSPORT UNDERTAKINGS

*77. SHRI A. D. MANI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government have advised the State Governments to vest management of State Road Transport Undertakings in Tripartite Corporations; and

(b) if the answer to part (a) be in the affirmative, what is the nature of the scheme which they have submitted to State Governments?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b) The Policy of the Central Government is that the nationalised road transport undertakings in the States should be run through Road Transport Corporations, in which the State Government concerned, the Central Government and, if possible, the private operators may participate. The State Governments have been accordingly advised to set up such Corporations for the management of their nationalised road transport undertakings. No specific scheme in this behalf has been circulated by the Government of India to the State Governments and Union Administrations, since the Road Transport Corporations are to be constituted under the provisions of the Road Transport Corporations Act, 1950.